#### Military stations in Una and Hamirpur

- 4531. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Government has decided to acquire land to set up Military Stations at Una and Hamirpur in Himachal Pradesh during the current financial year;
- (b) if so, the likely date by which the land would be acquired and the Military Stations set up;
- (c) whether any plan for the rehabilitation of likely oustees has also been chalted out for their rehabilitation;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b) No decision has yet been taken to set up Military Stations at Una and Hamirpur during the current financial year.

- (c) No, Sir.
- (d) Does not arise.
- (e) rehabilitation plan can be worked out only after the displaced families and the extent of displacement have been identified.

## Military Station in Hoshiarpor District of Punjab

- 4532. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEPENCE be pleased to refer to the raply given to Unstarred Question No. 1412 on 5 March, 1986 regarding Military Station in Hoshiarpur District of Punjab and state:
- (a) the latest progress in this recard : and

(b) the likely date by which the station would start functioning?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b) A suitable site for the military station at Hoshiarpur is yet to be identified in consultation with the State Government. It is, therefore, not possible to indicate any likely date by which the station would start functioning.

# Cadre review committee for civilian workshop officers of EME

- 4533. SHRI RAJ KARAN SINGH: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3568 on 20 March, 1987 regarding cadre review for civilian workshop officers in Crops of Electrical and Mechanical Engineers and state:
- (a) whether the matter has been considered by a Cadre Review Committee; and
- (b) if so, further action proposed in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINIAMANI PANIGRAHI). (a) Yes, Sir.

(b) The matter is being processed in the light of the Committee's recommendations.

#### Promotions for Drawing Staff

- 4534. SHRI RAJ KARAN SINGH: Will the Minister of DEFENCE be pleased to state:
- (a) whether Drawing Staff of EME are eligible for promotion to the post of Workshop Officer;

(b) whether Government have received any representations from the Drawing Staff in this regard; and

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(c) if so, the decision taken in this matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): No, Sir.

- (b) The request of the Drawing Staff have been received by Army Head-quarters.
  - (c) The matter is under consideration.

[Translatian]

#### Work undertaken by Delbi Civil Defence Directorate

4535. SHRI RAJ KARAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the nature of work undertaken by the Delhi Civil Defence Directorate in regard to security of people in Delhi;
- (b) the categories of the officers and employees who are provided with uniforms by the said Directorate and the items included in the uniform being provided;
- (c) the date on which the rehearsal for black-out in Delhi was last conducted by the Civil Defence Directorate to educate the people regarding Civil Defence rules;
- (d) whether there is any proposal under consideration of the Civil Defence Directorate for conducting black-out rehearsal to educate people of Delhi about the dangers of aerial attack and the sound of siren; and
- (e) if so, when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINIS-TRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Other than setting up of Mohalla Nigrani Committees under the Delhi Civil Defence Directorate for maintaining communal harmony and keeping a watch on suspicious characters, no other task regarding security of people in Delhi has been assigned to them. The Organisation is designed essentially to life, minimise damages and maintain production during and after hostile attack.

- (b) Apart from Deputy Divisional Warden and Divisional Warden, only Sector/Deputy/Post Wardens are entitled for free issue of uniform items once in a year,
- (c) Black-out exercise, with public participation was last held on 28.11.1971.
- (d) At present, on such proposal is under consideration.
  - (e) Does not arise.

[English]

## Complaint cells regarding crime against women

### 4536. SHRI CHINTAMANI JENA: SHRI AMARSINH RATHWA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether atrocities on women are on the increase year after year in the country and particularly in big cities:
- (b) whether Government have established complaint cells in certain places in the country;
- (c) if so, the names of the cities where such cells have been established;
- (d) the number of complaidts registered in these cells during the year 1987 and of what nature; and